

(b) if so, whether any committee has been set up/proposed to be set up to improve the quality of these books;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) to (d). Does not arise.

Doubling of Ghazlabad-Moradabad Railway Line

4187. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to double the railway line from Ghaziabad to Moradabad;

(b) if so, the time by which it is likely to be implemented and the estimated expenditure to be incurred thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Doubling is taken up when the sectional capacity of the existing single line is saturated. The traffic on this section has not yet reached this stage.

Recruitment in Adra Division

4188. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons recruited during the last three years in Adra division under South Eastern Railway;

(b) whether there was any guidelines in regard to engagement of workers in the division;

(c) whether these guidelines have been violated in a number of cases;

(d) if so, whether any inquiry has been conducted in this regard; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Introduction of Contraceptive

4189. SHRI R. SURENDER REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the introductory trial of the contraceptive is likely to be delayed;

(b) if so, the main reasons for delay;

(c) whether a technical committee has taken a final decision for trial introduction of the contraceptive in the country; and

(d) if so, the time by which final decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (d). The pre-programme introductory trial of Norolant-6 contraceptive has been under the consideration of Government. It has now been decided that phase -III clinical trial of this device will be conducted by the Indian